

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 20/2025

IN

OA NO. 678/2023

**IN THE MATTER OF:**

JANGPURA EXTENSION RESIDENTS FORUM RWA & ORS.

.....Applicant

VERSUS

GOVT. OF NCT OF DELHI & ORS.

.....Respondent

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Through

*P. Kalra*  
PUJA KALRA  
STANDING COUNSEL, MCD  
38/5, BASEMENT, EAST PATEL NAGAR  
NEW DELHI  
MOBILE: 9312539323  
EMAIL:-[pujakalra09@gmail.com](mailto:pujakalra09@gmail.com)

Date: 22/04/2025

Place: New Delhi.

**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****Execution Application No. 20/2025****In****Original Application No. 678/2023****IN THE MATTER OF:**

JANGPURA EXTENSION RESIDENTS FORUM RWA &amp; ORS.

.....Applicant

VERSUS

GOVT. OF NCT OF DELHI &amp; ORS.

.....Respondent

**ACTION TAKEN REPORT ON BEHALF OF THE  
RESPONDENT/MUNICIPAL CORPORATION OF DELHI (MCD)  
IN COMPLIANCE OF THE ORDERS DATED 03.04.2025 PASSED  
BY THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH.**

**MOST RESPECTFULLY SHOWETH:-**

That the present execution application no. 20/2025 has been filed by the applicant in original application no. 678/2023 which was filed with grievance regarding removal of three dhalaos/garbage dump sites situated in block H, D & P/Q of Jangpura Extension, New Delhi.

That the dhalaos of block H, D & P/Q of Jangpura Extension, New Delhi have been closed for collection of MSW and MSW and these dhalaos has been diverted to the newly constructed PCTS at and alternative site near JE (Works) Store in Pant Nagar and has been made operational w.e.f. 21.02.2025.

That the compliance of the orders dated 25.02.2025 passed by the Hon'ble NGT in the present matter has been complied with by filing the affidavit on dated 11.04.2025 by Deputy Commissioner, Central Zone after perusal and approval of the Commissioner/MCD. (Copy annexed as **Annexure – A**)

That it is to state that collection of MSW at the dhalaos in H&D of Jangpura Extension has been stopped w.e.f. 20.02.2025 and the garbage collection of these dhalaos has been diverted to the newly constructed PCTS site near JE (Works) Store in Pant Nagar w.e.f. 21.02.2025.

That in this regard, existing concessionaire M/s DDSIL of Central Zone was directed vide this office letter no. EE (EMS) CNZ/MCD/2024-25/448 dated 18.02.2025 (Copy annexed as **Annexure – B**) to start the operation of new PCTS at Pant Nagar w.e.f. 21.02.2025 and simultaneously to the collection of garbage at H&D Blocks dhalaos in Jangpura Extension.

That further Concessionaire, M/s DDSIL has been directed vide this office letter no. EE (EMS) CNZ/MCD/2025-26/27 dated 16.04.2025 (Copy annexed as **Annexure – C**) to make all possible efforts to stop the dumping of garbage at H&D block closed dhalaos of Jangpura Extension and display appropriate boards at these sites, requesting the public to not to dump the garbage at these sites. Simultaneously AC/CNZ has been requested to direct the concerned SS/SI/CNZ to depute round the clock appropriate staff at these closed dhalaos to avoid/stop the dumping of garbage.

That it has been noticed that sometimes residents/people dump the garbage at these closed dhalaos of H&D block during odd hours. In that respect the concessionaire has been directed to keep watch & ward and make it immediately clean on regular basis. However notice board has also been displayed at these closed dhalaos informing to general public that the garbage collection has been completely stopped at these dhalaos and a Portable Compactor Transfer Station (PCTS) has been made operational near JE (Works) Store in Pant Nagar for garbage collection in place of these dhalaos. The photographs of the closed dhalaos of H&D block of Jangpura Extension (Copy annexed as **Annexure – D**).

That it is respectfully submitted that all out endeavors shall be made by the department for proper operation and maintenance of newly constructed PCTS in Pant Nagar and to stop the collection of MSW at H&D block closed dhalaos of Jangpura Extension.

That the compliance of the directions passed by this Hon'ble Court has been complied with the answering respondent.

**Executive Engineer (EMS)**  
**Central Zone**

**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****Original Application No. 678/2023****(IA No. 250/2024, IA No. 133/2025)****IN THE MATTER OF:****JANGPURA EXTENSION RESIDENTS FORUM RWA & ORS.**

.....Applicant

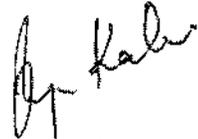
**VERSUS****GOVT. OF NCT OF DELHI & ORS.**

.....Respondent

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<b>S. No.</b>	<b>Particulars</b>	<b>Page No.</b>
<b>1</b>	<b>Affidavit on Behalf of The Respondent/Municipal Corporation of Delhi (MCD) In Compliance of The Orders Dated 25.02.2025 Passed By The Hon'ble National Green Tribunal Principal Bench</b>	<b>1-4</b>

Through


**PUJA KALRA****STANDING COUNSEL, MCD****38/5, BASEMENT, EAST PATEL NAGAR****NEW DELHI****MOBILE: 9312539323****EMAIL:-[pujakalra09@gmail.com](mailto:pujakalra09@gmail.com)**Date: 11/04/2025

Place: New Delhi.

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 678/2023**

**(IA No. 250/2024, IA No. 133/2025)**

**IN THE MATTER OF:**

JANGPURA EXTENSION RESIDENTS FORUM RWA & ORS.

.....Applicant

VERSUS

GOVT. OF NCT OF DELHI & ORS.

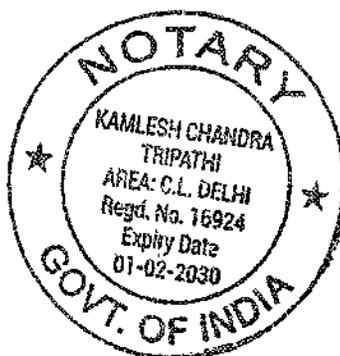
.....Respondent

**AFFIDAVIT ON BEHALF OF THE RESPONDENT/MUNICIPAL CORPORATION OF DELHI (MCD) IN COMPLIANCE OF THE ORDERS DATED 25.02.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH.**

Affidavit of Sh. Gurpal Singh S/o Sh. Jawand Singh, aged about 57 years, Deputy Commissioner, Central Zone, Municipal Corporation of Delhi, on behalf of the MCD.

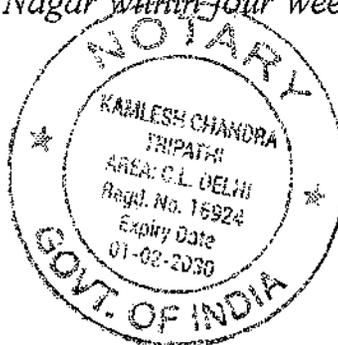
I the above named deponent do hereby solemnly affirm and declare here as under:

1. That I am presently working as Deputy Commissioner, Central Zone, MCD and fully conversant with the facts of the case on the basis of the record maintained and made available in this regard and as such am competent to depose the instant affidavit, on the basis of the official record maintained and made available, on behalf of Respondent – MCD.



2. That the present affidavit is being filed in compliance of the directions as contained under order dated 25.02.2025 of the Hon'ble NGT.
3. That the present original application has been filed by the applicant with the grievance regarding removal of three dhalaos/garbage dump situated in block H, D & P/Q of Jangpura Extension, New Delhi.
4. That the dhalaos at block H, D & P/Q in Jangpura Extension have been closed for collection of MSW and MSW from these dhalaos has been diverted to the newly constructed PCTS at an alternative site near JE (Works) Store in Pant Nagar w.e.f. 21.02.2025.
5. That Hon'ble NGT vide orders dated 25.02.2025 has disposed-off the application. However vide point no. 04, Hon'ble NGT has directed Commissioner/MCD to file an affidavit disclosing all the requisite permission that have been obtained for setting up the PCTS at Pant Nagar within 04 weeks before the RG, NGT thorough E-mail. The contents of the point no. 04 & 05 of the orders dated 25.02.2025 are reproduced as under: -.

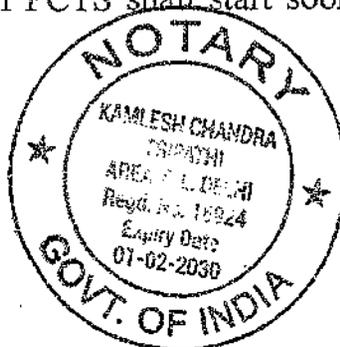
*"4. Hence, we find that so far as the grievance of the applicant in respect to the dumping of waste in the dhalao of H&D block, Jangpura Extension, is concerned, the same has been remediated. The MCD will ensure that no waste is dumped at the site of the closed dhalao of H and D blocks. So far as the issue of requisite permissions for PCTS at Pant Nagar is concerned, we direct the Commissioner, MCD to file an affidavit disclosing all the requisite permissions that have been obtained for setting up the PCTS at Pant Nagar within four weeks before the RG*



*NGT through email and if found, the necessary the matter will be listed before the Bench.*

*"5. OA and all pending IAs are accordingly disposed of."*

6. Those for effective management and efficient collection and transportation of MSW as per SWM Rules 2016, the dhalaos are being converted in to FCTS/PCTS after identification of suitable sites. No specific permission is required to be obtained from any other agency/department except departmental approvals, BSES connection etc. for construction and operation of FCTS at any site in MCD area.
7. That the work of construction of FCTS civil structure as well as supply, installation, testing and commissioning of Portable Compactor Transfer Station (PCTS) at the alternative site of MCD land near JE (Works) Store in Pant Nagar, in place of H block and D block Jangpura Extension dhalaos has been completed and has been made completely operational w.e.f. 21.02.2025 in accordance with SWM Rules 2016. Required electric connection from BSES has been taken by M/s DDSIL (Concessionaire). No other specific permission is required to be obtained from any other agency/department, for setting up this PCTS in Pant Nagar.
8. That a proposal for construction of PCTS at H&D blocks of Jangpura Extension is under process. High tension electricity lines of BSES crosses these sites. Matter has been taken up BSES for shifting of these lines underground and requisite amount also deposited with BSES. Civil works for construction of PCTS shall start soon after the shifting high



extension wire. This would allow proper handling of garbage as per SWM Rules 2016.

9. This affidavit is being filed after perusal and approval of the Commissioner, MCD.

*By Kala*  
Identify the Executant/Deponent who has signed in my presence

*[Signature]*  
DEPONENT

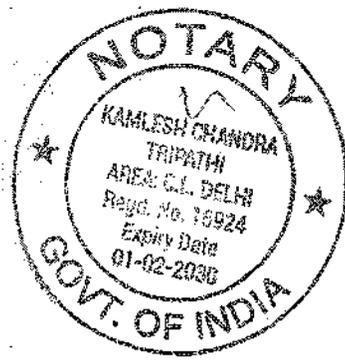
**VERIFICATION:**

11 APR 2025

Verified at New Delhi on this \_\_\_ day of April-2025 that the contents of the above affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed there from.

*[Signature]*  
DEPONENT

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT/EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI  
*Adv. Kamlesh Chandra*  
IDENTIFY THE EXECUTANT/ DEPONENT WHO HAS SIGNED IN MY PRESENCE  
KAMLESH BHANDARI TRIPATHI Advocate Reg. No. 10924  
NOTARY PUBLIC (C.L. DELHI)



② 1/A-25/71

11 APR 2025

ANNEXURE B 589

NGT Matter



Municipal Corporation of Delhi  
Office of the Executive Engineer (DEMS), Central Zone  
Room no. 510, Zonal Office Bldg, Lajpat Nagar-I, Delhi-110024  
Email: - eeemscnz@gmail.com



No. EE (EMS)/CNZ/MCD/2024-25/ 448

Dated: - 12/02/2025

To,  
The Chief Executive Officer,  
M/s Dakshin Dilli Swachh Initiatives Limited  
217-A Ground Floor, Okhla Phase-III,  
New Delhi-110020

Subject: - Collection and transportation of Municipal Solid Waste, Street Sweeping waste, Green waste and Construction and Demolition waste in Central Zone of MCD (Erstwhile SDMC). (Letter of intent no- EE (EMS)/SZ/2015/533 dated 21.09.2015).

Sub Head: - NGT matter regarding operation and maintenance of the dhalaos in H-Block, D-Block and P/Q-Block in Jangpura Extension, Delhi, before Hon'ble NGT, Principal Bench, titled as "Janpura Extension Residents Forum RWA & Ors. (Applicant) Vs Government of NCT of Delhi & Ors. (Respondents) vide O.A no. 678/2023".

N.D.O.H. : - 25.02.2025

Above subject mentioned matter is pending before the Hon'ble National Green Tribunal (NGT) Principal Bench, New Delhi vide O.A no. 678/2023. In compliance of the orders of Hon'ble NGT a new FCTS civil structure has been constructed near JE (Works) Store at Pant Nagar near Nallah and required machinery (02 nos. Portable Compactor Bins) has been deployed. This FCTS structure has been constructed to collect the garbage which is presently being collected at H&D Block dhalaos in Jangpura Extension. The third dhalao of the matter at P/Q Block in Jangpura Extension has already been closed for collection of MSW.

In this regard, it is informed that the operation of the FCTS has been scheduled to start w.e.f. 21.02.2025 for collection of garbage at new FCTS site near JE (Works) Store at Pant Nagar near Nallah and accordingly the quantum of garbage being collected at H&D Block dhalaos sites of Jangpura Extension shall be diverted to the new FCTS site of Pant Nagar.

Being M/s DDSIL (Concessionaire) is responsible for operation and maintenance of the all the dhalaos/FCTS falling in Central Zone, therefore you are requested to take immediate appropriate action for making operational of the new FCTS near JE (Works) Store at Pant Nagar near Nallah w.e.f. 21.02.2025 and collection of garbage at H&D Block Jangpura Extension Dhalaos be stopped accordingly, so that the Hon'ble NGT may be informed before the NDOH, which is on 25.02.2025.

EE (EMS) CNZ

Copy to:-

1. E-ii-C-II, for kind information
2. CE (DEMS), for kind information
3. DC/CNZ, for kind information
4. SE (EMS), for kind information
5. AC/CNZ, for kind information
6. AE/JE's (EMS) CNZ, to Pursue
7. SS/CNZ, Concerned
8. Office copy

EE (EMS) CNZ

  
TRUE COPY

  
2/C

ANNEXURE 59C 10



**Municipal Corporation of Delhi**  
Office of the Executive Engineer (DEMS), Central Zone  
Room no. 510, Zonal Office Bldg, Lajpat Nagar-I, Delhi-110024  
Email: - eeemscnz@gmail.com



No. EE (EMS)/CNZ/MCD/2025-26/ 27

Dated: - 16/04/2025

To,  
The Chief Executive Officer,  
M/s Dakshin Dilli Swachh Initiatives Limited  
217-A Ground Floor, Okhla Phase-III,  
New Delhi-110020

**Subject: -** Collection and transportation of Municipal Solid Waste, Street Sweeping waste, Green waste and Construction and Demolition waste in Central Zone of MCD (Erstwhile SDMC). (Letter of intent no- EE (EMS)/SZ/2015/533 dated 21.09.2015).

**Sub Head: -** NGT matter regarding operation and maintenance of the dhalaos in H-Block, D-Block and P/Q-Block in Jangpura Extension, Delhi, before Hon'ble NGT, Principal Bench, titled as "Janpura Extension Residents Forum RWA & Ors. (Applicant) Vs Government of NCT of Delhi & Ors. (Respondents) vide execution application no. 20/2025 in O.A no. 678/2023".

**N.D.O.H : - 24.04.2025**

Please find enclosed herewith Hon'ble National Green Tribunal (NGT) orders dated 03.04.2025 in the execution application no. 20/2025 in original application no. 678/2023 in the matter Janpura Extension Residents Forum RWA & Ors. (Applicant) Vs Government of NCT of Delhi & Ors. (Respondents) filed by Janpura Extension Residents Forum RWA. The para no. 2. & 3. of the orders dated 03.04.2025 reproduced as under: -

2. *Learned counsel for the applicant submits that in paragraph 4 of the said order the Tribunal had directed that the Municipal Corporation of Delhi will ensure that no waste is dumped at the site of the closed dhalao of H&D block. He has referred to the photographs filed as Annexure 2 (Colly) page 19 onwards along with this execution application and has submitted that the solid waste is still being dumped at the site of the closed dhalao of H&D block.*

3. *Mr. Virendra Singh, learned counsel accepts notice on behalf of Respondent No. 1 - Municipal Corporation of Delhi and submits that the due compliance of the order will be done within two weeks and the compliance report will be filed within the same period.*

In this regard, it is informed that in compliance of the directions of Hon'ble NGT in the matter of O.A no. 678/2023, the 03 dhalaos in H, D and P/Q Block dhalaos in Jangpura Extension were closed for collection of garbage by MCD and in lieu of thereof, a new FCTS near JE (Works) Store at Pant Nagar near Nallah was constructed and made operational w.e.f. 21.02.2025. Now, the applicant submits the photographs of H&D blocks along with the execution petitions and has submitted that solid waste is still being dumped at the site of the closed dhalaos of H&D blocks. The contents of paragraph 4 of the NGT orders dated 25.02.2025 are as under: -

**TRUE COPY**

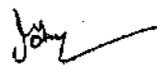
"4. Hence, we find that so far as the grievance of the applicant in respect to the dumping of waste in the dhalao of H&D block, Jangpura Extension, is concerned, the same has been remediated. The MCD will ensure that no waste is dumped at the site of the closed dhalao of H and D blocks. So far as the issue of requisite permissions for PCTS at Pant Nagar is concerned, we direct the Commissioner, MCD to file an affidavit disclosing all the requisite permissions that have been obtained for setting up the PCTS at Pant Nagar within four weeks before the RG NGT through email and if found, the necessary the matter will be listed before the Bench."

In view of the above and to comply with the directions of Hon'ble NGT, you are requested to make all possible efforts to stop the dumping of garbage at H&D block closed dhalaos and display appropriate boards at these sites, requesting the public to not to dump the garbage at these sites. An action taken report in this regard may be furnished to this office as early possible being the NDOH in the matter is on 24.04.2025.

  
EE (EMS) CNZ

**Copy to:-**

1. E-in-C-II, for kind information
2. CE (DEMS), for kind information
3. DC/CNZ, for kind information
4. SE (EMS), for kind information
5. AC/CNZ, with the request to direct the concerned SS/SI to depute round the clock appropriate staff to avoid the dumping of garbage at H&D block closed dhalao sites
6. AE/JE's (EMS) CNZ, to Pursue
7. SS/CNZ, Concerned
8. Office copy

  
EE (EMS) CNZ

Item No. 01

Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Execution Application No. 20/2025

In

Original Application No. 678/2023

Jangpura Extension Residents Forum RWA &amp; Ors.

Applicant

Versus

Municipal Corporation of Delhi &amp; Ors.

Respondent(s)

Date of hearing: 03.04.2025

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: Mr. Nipun Bhushan, Advocate

Respondent: Mr. Virendra Singh &amp; Ms. Puja S. Kalra, Advocates for MCD

## ORDER

1. By this Execution Application, the applicant is seeking compliance of the order dated 25.02.2025 passed in O.A. No. 678/2023.
2. Learned counsel for the applicant submits that in paragraph 4 of the said order the Tribunal had directed that the Municipal Corporation of Delhi will ensure that no waste is dumped at the site of the closed dhalao of H&D block. He has referred to the photographs filed as Annexure 2 (Colly) page 19 onwards along with this execution application and has submitted that the solid waste is still being dumped at the site of the closed dhalao of H&D block.
3. Mr. Virendra Singh, learned counsel accepts notice on behalf of Respondent No. 1 - Municipal Corporation of Delhi and submits that the due compliance of the order will be done within two weeks and the compliance report will be filed within the same period.

62  
13

4. List on 24.04.2025.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

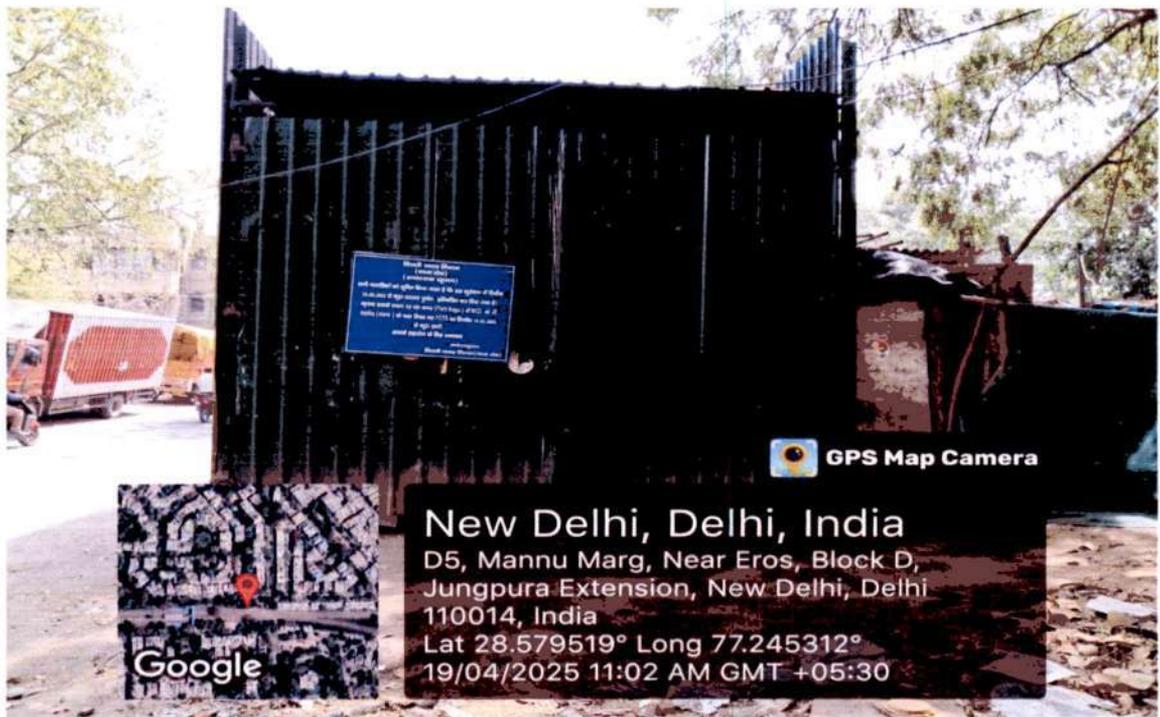
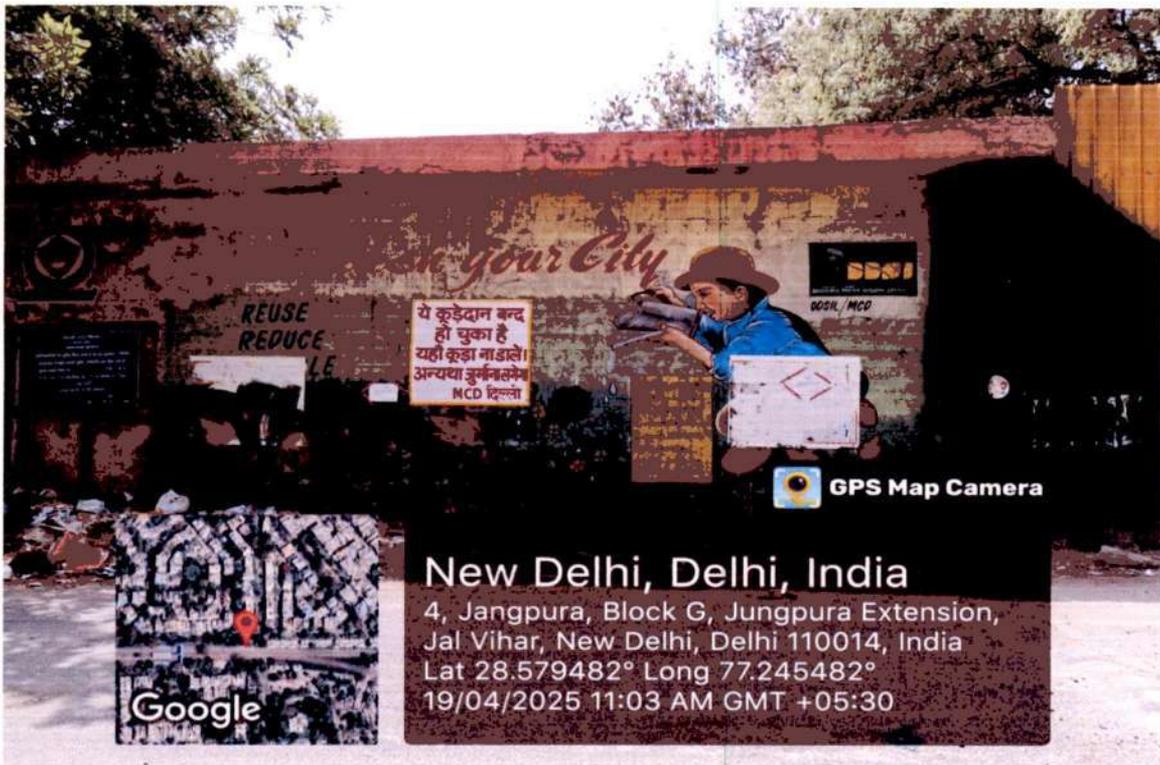
Dr. Afroz Ahmad, EM

April 3, 2025  
Execution Application No. 20/2025 in  
Original Application No. 678/2023  
AS..



**TRUE COPY**

**Photographs of Closed dhalao in D Block Jangpura Extension**



**Photographs of Closed dhalao in H Block Jangpura Extension**

